

DIVISION BENCH **ITEM NO.186**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No.27/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VIVEK KUMAR BAJPAI V/S G-TRANS LOGISTICS (INDIA) PVT. LTD.
UNDER SECTION	241 (1) OF COMPANIES ACT

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 16th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

Bipul Kumar Tiwari
(Stenographer)